

"ADVERTISEMENT"
HIGH COURT OF CHHATTISGARH, BILASPUR

Advertisement No. 08/2023	Last date of receipt of application 31.10.2023 till 5:00 P.M.
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Applications are invited in prescribed proforma for recruitment to the post of Stenographer from eligible candidates having qualifications as mentioned below.

Stenographer - (Level-9 of Pay Matrix) (38100-120400)

Total No. of posts – 01

Category	Number of post	Qualification
UR	01 (Divyang)	Must be a Graduate from any recognised university and; Must have passed Shorthand Examination and Typewriting examination in English from any recognized University/ Board/ recognised Board of shorthand and typewriting examination /from recognised I.T.I. @ 80 words per minute and 30 words per minute respectively.
Total	01 post	

Note:-1. The number of posts may increase or decrease and the number of reserved posts may also vary at any time. This advertisement/recruitment and appointment shall be subject to final outcome of the S.L.P. (C) No. 19668/2022 of Supreme Court of India?

2. The candidates who are Physically Disabled (Divyang) with less than 40% disability shall not be considered under Physically Disabled (Divyang) Category.

Other Conditions:-

- (a.) he is a citizen of India.
(b.) he has attained minimum age of 21 years and has not attained maximum age of 30 years (in case of bonafide resident of Chhattisgarh 40 years) on **01.01.2023.**

Provided that the upper age limit shall be relaxable upto a maximum limit of 10 years for women candidates, only who are local residents of State of Chhattisgarh.

Provided further that the upper age limit of candidates who are C.G. Government servants whether permanent or temporary, shall be relaxable upto further 5 years in addition to the relaxations available as above.

Provided further that age relaxation will be given to the Physically Disabled Persons (Divyang Persons) as per Government of Chhattisgarh, GAD circular dated 27.09.2014.

Including all the relaxation as mentioned above, the maximum age should not exceed to 45 years.

